

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3971
ANSWERED ON:19.12.2011
SETTING UP OF GREEN TRIBUNAL
Ramasubbu Shri S.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any proposal to set up 'Green Tribunal' in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up 'Green Benches' across the country;
- (d) if so, the details thereof; and
- (e) the estimated number of matters relating to environmental issues pending across the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) National Green Tribunal has been established on 18.10.2010 for effective and expeditious disposal of cases relating to environmental protection and conservation of forests and other natural resources including enforcement of any legal right relating to environment and giving relief and compensation for damages to persons and property and for matters connected therewith or incidental thereto.
- (c) & (d) The 5 places of sitting of the National Green Tribunal are at Delhi, Bhopal, Pune, Kolkata and Chennai.
- (e) A total of 5950 cases relating to environment and forests issues were pending in various courts across the country as on 1.1.2009.